# CIRCULAR NO. 02 OF 2021

Sub.: SCMS- Transfer of Connected Matters in one court.

Ref.: Minutes of Meeting of SCMS Sub-Committee, dated 8th December, 2020.

All Advocates are hereby informed that district level Sub-Committee of SCMS Committee, Small Causes Court, Mumbai is working to reduce old pendency. It is brought to the notice of Committee that some connected matter are pending in different courts. The Committee decided to collect the data of such cases. It would help to take appropriate decision with respect to such matters.

Therefore, all advocates are hereby requested to submit the information in prescribed format to **The Superintendent, Correspondence Department, Small Causes Court, Dhobi Talao, Mumbai** by 30th January, 2021 about connected matters pending in different courts which needs to be transferred to any one Court.

## Format

Name of the Advocate : .....

| Sr. No. | Matter No. | C.R. No. Of pending matter | Connected Matter number (pending in another Court) | C.R. No. of Connected Matter | Remarks if any |
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COURT OF SMALL CAUSES, )
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MUMBAI : 12th January, 2021. )

(S. C. More)
Chief Judge